

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4628
ANSWERED ON:22.05.2006
FUNDS FOR POLLUTION CONTROL
Adsul Shri Anandrao Vithoba

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the funds made available and actually utilized for control of pollution during the last three years and current year, State-wise;
- (b) whether the Government are aware that the said funds are being grossly misused by various States;
- (c) if so, whether the Government have received any complaints in this regard; and
- (d) if so, the action taken or proposed to be taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) The details of funds made available to States under the National River Conservation Programme for abatement of water pollution in rivers and the amount utilized are indicated in Annexure-I. In addition, the Ministry also provides funds to the States under the Schemes of `Assistance for Abatement of Pollution` for strengthening of Pollution Control Boards etc., `Common Effluent Treatment Plants` (CETPs) for setting up CETPs, `Creation of Management Structure for Hazardous Wastes` for setting up common hazardous wastes treatment, storage and disposal facilities, demonstration projects for Municipal Solid Waste etc. The details of funds provided under these schemes are given in Annexure-II. The details of funds released to various research institutions, universities, pollution control boards etc. in the States by Central Pollution Control Board under the National Air and Water Quality Monitoring Programmes are given in Annexure-III.

(b) (c) & (d) A representation regarding alleged misappropriation of funds in respect of Yamuna Action Plan at Mathura was received in April, 2003, which was forwarded to the Government of Uttar Pradesh for necessary action. An inquiry in the matter is reported to have been instituted by the State Government.